

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 367/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Aruna S Jain
V/s.
Nikom Pharmaceutical Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3.	Aditi Bhargava	Advocate for the Respondent (Divya Shah Associates)	Aditi
	S K Taw	Petitioner's Rep.	Syan

ORDER

T.C.P. No. 367/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. They state that the Settlement is in progress and the Respondent/debtor through Ankur Drugs and Pharmaceuticals undertakes to make the payment.
3. Seeking adjournment - Adjourned to **05.02.2018**.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)
22.01.2018
aah

M.K. SHRAWAT
Member (Judicial)